## CP NO. 80(ND)/2014 RT No.33/2016

M/s Avigo Trustee Co. Pvt. Ltd. & Ors. Versus.

... Petitioners

M/s BBF Industries Ltd.

... Respondents

Present:

Mr. Aditya Tiwari, Advocate for petitioners.

Mr. Nissar Ahmad, Practising Company Secretary

with Sonia Bansal, Company Secretary for

respondents No.1 to 21 and 25.

Learned counsel for the petitioners has filed affidavit with the documents and also additional documents Annexure A and B. Copy of the same supplied to the Practising Company Secretary for respondents. Let counter to the affidavit and the additional documents, if any, be filed at least two days before the next date with advance copy to the other side.

Post the matter to 04.11.2016 for final hearing.

(Justice R.P. Nagrath) Member (Judicial)

October 14, 2016

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